



By email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/ 2773 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, st 21 May, 2019.

Sub:- **Headquarter leave permission.**

Ref:- Your letter Nos. DJ (D) 2970, dtd. 17.05.2019 and DJ (D) 3009, dtd. 20.05.2019.

Sir,

With reference to the above, I am directed to inform you that you have been allowed station leave permission w.e.f. the morning of 18.05.2019 till the morning of 20.05.2019, as prayed for.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-04/2013/ 2774 /A, dated 21.05.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Bda